

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-205/2013/8594/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dhruvad Kashyap Das,  
District & Sessions Judge,  
Cachar, Silchar.

Dated Guwahati the 19<sup>th</sup> October, 2023.

Sub: **Cancellation of Commuted leave alongwith station leave permission.**

Ref:- No. JCD.I/18(A)/23/5727 dated 12.10.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **cancellation of commuted leave for twelve days, from 30.10.2023 to 10.11.2023, alongwith station leave permission, from the morning of 20.10.2023, till the evening of 13.11.2023.**

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-205/2013/8595-8596/A, dated 19.10.2023**

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati- 29, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

*sd/-*  
19/10/23

**REGISTRAR (VIGILANCE)**

*sd/-*